

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2013

Dated : 11th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)

Versus

State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B. Subramanya Prasad

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-3
Mr. Anand K. Ganesan for R-1

ORDER

Learned counsel for the respondents submit that they are filing their respective written submissions today itself after serving copy on the other side.

Learned counsel for the appellant undertakes to file the written submissions by 15th April, 2014 after serving copy on the other side.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member